

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
(through web-based video conferencing platform)**

**Item No. 38  
CP (IB) No. 215/Chd/Pb/2022**

**Under Section 94 of the Insolvency  
& Bankruptcy Code, 2016**

**In the matter of:-**

Sanjay Gupta, PG,  
Supreme Tex Mart Ltd.

...Petitioner

Due to holding of Allahabad Bench in the second half, the matter could not be taken up today, hence adjourned to 06.12.2022.

Sd/-

Court Officer

October 18, 2022  
YP